

Government Of Karnataka  
Department of Mines and Geology  
Office of the Senior Geologist, Mines Division, Vidyanagar 1<sup>st</sup> Cross,  
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No.DMG/SG(mines)/NGT/2021-22

Date:23-04-2021

To,

The Director  
Department of Mines and Geology  
Bangalore

**Sir,**

**Sub:** Information with regard to Mining and Crusher activity at Sy. No 34 & 5 of Gollarahalli Village, Nagamangala Tq, Mandya Dist.

**Ref:** 1. Letter from Member Secretary SEIAA, bearing No:SEIAA/NGT O.A No 144/2017(SZ) dated:19.04.2021.  
2. Hon'ble National Green Tribunal (NGT,SZ Chennai) O.A No 144/2017(SZ) Order dated:20-10-2020.  
3. This office letter No. DMG/SG(Mines)/NGT/2019-20/2536 dated: 03-10-2019.

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With reference to above subject, Shrimati E Uma has filed a case at Hon'ble NGT, against Sri Maruti stone crusher, Proprietor K M Ravi, with case number being 144/2017(SZ). Member Secretary, SEIAA, Karnataka in above letter reference number( 1) has directed to submit report with respect to present site situation and illegal mining by Sri Maruti Stone Crusher & M-Sand situated at Sy. No. 34 Of , Gollahalli Village, Nagamangala Taluk, Mandya District.

In reference letter number 3, Senior Geologist have already given report on Sri Maruti Stone Crusher and M-Sand situated in Survey No. 34 Of , Gollahalli Village, Nagamangala Taluk, Mandya District.

The defendant/applicant had mined stock nearly 690MT Minerals without obtaining Form-C, for which he has been fined rupees 2,07,000.00 and also served notice with letter dated 07/09/2019.

With reference to complaint regarding illegal crusher unit, we have visited the crusher unit on 28/01/2020. And found that the defendant/applicant had illegally mined stock nearly 200MT of minerals, for which a fined Rs 60,000.00 and served notice.

As the defendant had illegally operated crusher unit, as per KRST Act 201 Column 3,7,16 & 17 & KRSC Rules 2012,3C, for operating without license as per column 3(C) 1 & 2 and also had served with two notices, in a letter dated 11/02/2020 asked defendant/applicant to give in writing for placing his case in District Stone Crusher Licensing and Control Authority and to issue Form D .

As per directions of District Commissioner, had inspected the crusher unit with Revenue Department, Forest Department, Environment Department and Mines and Geology Department along with Police Department and seized an estimated 225MT minerals stock. For which fine was levied and notice demanding the cause was served on 25/08/2020.

The defendant/applicant on letter dated 15.02.2021 requested to issue Form-C Licence, for which he submitted documents obtained from District Commissioners office Mandya District for Land conversion to Industrial Crusher purpose for an area of 1-35acre in Sy No. 34, Nagamangala Taluk in Gollahalli Village and CFO letter from KSPCB. The Mines and Geology Dept informed the Defedant/applicant that to pay earlier fines laid for illegal crusher operation.

The defendant/applicant on date 08/04/2021 paid fine of Rs 1,00,000.00 in K2 Receipt no. C.R.0421085300116360/07-04-2021 and requested time for payment of remaining fine amount part by part and to issue crusher license Form-C.

The defendant/applicant Sri Maruti Stone Crusher, proprietor K M Ravi requested on 28/11/2014 for Building Stone mining license in 1-05Acre land in Survey No. 34 Of , Gollahalli Village, Nagamangala Taluk. For which NOC from Revenue and Forest Departments are obtained as per our directions and EC is submitted by defendant/applicant. We have informed the

defendant/applicant that building stone mining License will be issued after the submission of Land Conversion Documents.

**During the site inspection Crusher unit was not operational and no illegal mining was in progress in Syno. 34 and also no illegal mining activity was observed at Sy no. 05 also.**

The above facts are placed before for kind perusal.

Yours Faithfully

Sd/-

Senior Geologist (Mines)  
Department of Mines & Geology,  
Mandya

Copy to:

- 1) Member Secretary, SEIAA, Karnataka, Bangalore

Sd/-

Senior Geologist (Mines)  
Department of Mines & Geology,  
Mandya